

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1229
ANSWERED ON:15.07.2004
PASSENGER SAFETY CESS ON RAIL TICKETS
Deora Shri Milind Murl

Will the Minister of RAILWAYS be pleased to state:

- (a) since when the Cess on tickets for safety of passengers was introduced;
- (b) the amount collected so far and the manner in which this fund has been utilised;
- (c) the number of rail accidents have taken place since then;
- (d) whether in view of the increase in the number of railway accidents, the Cess levied on tickets have become irrelevant;
- (e) if so, whether the Government propose to withdraw this Cess;
- (f) if so, the details thereof; and
- (g) if not, the reasons for its continuance when it has not served any useful propose except raising revenue?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a): The Safety Surcharge on tickets was introduced from 1.10.2001.
- (b): Rs. 1,538.94 crores has been collected as Safety Surcharge upto 31.3.2004. This surcharge is being appropriated to Special Railway Safety Fund, which is being utilized to fund the works of renewals and replacements of safety related assets in a time bound manner.
- (c): There have been 140 consequential train accidents from 1.10.2001 to 31.3.2002. Further, there have been 351 consequential train accidents in the year 2002-2003 and 325 (provisional figure) in the year 2003-04, the lowest ever figure.
- (d) to (g): Do not arise.